

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

THURSDAY, THE TWELFTH DAY OF DECEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J.SREENIVAS RAO**

WRIT APPEAL NO: 1384 OF 2024

Writ Appeal under clause 15 of the Letters Patent Preferred Against Order
Dated 05/01/2024 Passed in WP.No. 223 of 2024 on the file of the High Court.

Between:

1. Mettu Jyothi, W/o. Mettu Ramesh, Aged about 26 years, Occ. Housewife, R/o. H.No.8-6-36/1, Old Bowenpally, Gangaputra Colony, Near Mahankali Temple, Tirumalagiri, Bowenpally, Hyderabad -500 011, T.S.
2. Pakerla Shanthi, W/o. Pakerla Rajababu, Aged about 42 years, Occ. Housewife, R/o. H.No.3-4-81/112, NTR Nagar, Mallapur, Kapra, Rangareddy - 500 076, T.S.
3. K. Padma Rani, W/o. Manchi Saraf Srikanth, Aged about 42 years, Occ. Housewife, R/o. H.No.6-3-1404, B-1404, NGOS Colony, Opp. Govt School, Vanasthalipuram, Hayathnagar, KV Rangareddy -500 070, T.S.
4. Sriram Chamantha, W/o. S. Balraju, Aged about 59 years, Occ. Housewife, R/o. H.No.2-3-703/2/B/46, Maruti Nagar, Amberpet, Hyderabad -500 013, T.S.
5. Marpally Hanmanth Reddy, S/o.Malla Reddy, Aged about 29 years, occ. Private Service, R/o. H.No.8-98/A/1/2, Old Mandal Office, Shakarpally, Shankarpally, KV Rangareddy -501 203, T.S.
6. Kammary Kalyani, W/o. Late Kammary Venu Gopal, Aged about 37 years, Occ. Household, R/o. H.No.B-938, NGOS Colony, Vanasthalipuram, Hayathnagar, KV Rangareddy -500 070, T.S.
7. Kammary Meenakshi, W/o. Kammary Murali Mohan Chary, Aged about 37 years, Occ. Housewife, R/o. H.No.1-69, Chandippa, Shankarpally, Yelvawthy, KV Rangareddy -501 203, T.S.
8. Udutha Lakshamma, W/o. Udutha Rangayya, Aged about 71 years, Occ. Senior Citizen, Rio. H.No.3-55, Angadi Bazar, Chevella Mandal, Chevella, KV Rangareddy -501 503, T.S.
9. Kammary Vishwarupam, S/o. K. Shankaraiah, Aged about 38 years, Occ. Private Service, R/o. H.No.B-938, NGOS Colony, Vanasthalipuram, Hayathnagar, Rangareddy -500 070, T.S.
10. Nalapogula Nagaraju, S/o. Nalapogula Narayana, Aged about 33 years, Occ. Private Service, R/o. H.No.7-91, Bharathnagar Colony, Near Hanuman Temple, Malkajgiri, Kowkooor, Hyderabad -500 010, T.S.

11. Mohammed Khaja, S/o. Late Mohammed Nazeer, Aged about 37 years, Occ. Private Service, R/o. H.No.16-9-254, Shankarnagar, Malakpet Colony, Old Malakpet, Amberpet, Hyderabad -500 036, T.S.
12. Ulligadda Narsamma, D/o. Ulligadda Ayyappa, Aged about 46 years, Occ. Housewife, R/o. H.No.6-91, Kothageru, Narva, Undekode, Mahabubnagar - 509 353, T.S.
13. Mohammed Abdul Basith, S/o. Late Mohd Abdul Ghani, Aged about 41 years, Occ. Handicap, R/o. H.No.18-8-450/B/32, Raza Nagar, Edi Bazar, Bandlaguda, Charminar, Yakutpura, Hyderabad -500 023, T.S.
14. Meher Unnisa, W/o. Mohammed Basheer, Aged about 34 years, Occ. Housewife, R/o. H.No.19-4-8/320/1, Hashamabad, Al Jubail Colony, Hashamabad, Chandrayangutta, Bandlaguda, Hyderabad -500 005, T.S.
15. Mohammed Yaseen Hussain, S/o. Late Mohd Qasim, Aged about 41 years, Occ. Private Service, R/o. H.No.20-1-16, Bahairupiya Galli Purana Pool, Bahadurpura, Hyderabad -500 064, T.S.
16. Mohammed Feroz Khan, S/o. Late Mohammed Habeeb Khan, Aged about 37 years, Occ. Private Service, R/o. H.No.14-5-181, Baid Wadi, Nampally, Hyderabad -500 012, T.S.

17. A. Manjula, W/o. A. Ramesh Kumar, Aged about 42 years, Occ. Housewife, R/o. H.No.23-4-168, Sultan Shahi, Valmiki Nagar, Charminar, Hyderabad - 500 065, T.S.
18. Shaik Adam Vali, S/o. Late Shaik Himmusap, Aged about 56 years, Occ. Private Service, R/o. H.No.9-4-16/2, Muslim Basti, Champapet, Saroomagar, Rangareddy -500 079, T.S.
19. Shaik Jameela, W/o. Shaik Adam Vali, Aged about 38 years, Occ. Housewife, R/o. H.No.9-4-10/2, Muslim Basthi, Opp. Masjid, Champapet, Saroomagar, Vaishalinagar, KV Rangareddy -500 079, T.S.
20. Medasani Nagabhushanam, S/o. Medasani Ramaiah, Aged about 59 years, Occ. Private Service, R/o. H.No.38-87/56/1, Ambedkar Nagar, Street No.1, An Colony, Sainikpuri, Malkajgiri, Near Pochamma Temple, Hyderabad -500 094, T.S.
21. B. Mohan Rao, S/o. Bandaru Pedda Bramaiah, Aged about 29 years, Occ. Private Service, R/o. H.No.4-177, Balaji Nagar, Ex-Service Man Colony, JJ Nagar, Rangareddy -500 087, T.S.
22. Ballaiah Bakkayya, S/o. Singarapu Bakkaiah, Aged about 57 years, Occ. Private Service, R/o. H.No.38-15/6/1, Vinobhanagar, Near Sainikpuri High School, Sainikpuri, Malkajgiri, Hyderabad -500 094, T.S.
23. S. Sunitha, W/o. S. Rajesh, Aged about 42 years, Occ. Housewife, R/o. H.No.6-250, Triveninagar Colony, Saroomagar, Rangareddy -500 097, T.S.
24. Gone Kawita, W/o. G. Prem Kumar, Aged about 46 years, Occ. Housewife, R/o. H.No.8-34, Plot No.182, H.No.6-250, Triveni Nagar, Balapur Mandal, Balapur X Road, Meerpet, KV Rangareddy -500 097, T.S.
25. Gadi Enosh Kumar, S/o. Nandi Raju, Aged about 22 years, Occ. Private Service, R/o. H.No.8, Bonege Vari Veedhi, Katakoteswaram, Tadimalla, Nidadavolu, West Godavari -534 305.
26. Nutalapati Venkata Lakshmi, W/o. Nutalapati Jaya Kumar, Aged about 35 years, Occ. Housewife, R/o. H.No.6-250, Triveninagar Colony, Saroomagar, Meerpet, Rangareddy -500 097, T.S.

27. Koppu Murali, S/o. K. Muthanna, Aged about 35 years, Occ. Private Service, R/o. H.No.8-98, Plot No.43, Mansoorabad, LB Nagar, Rangareddy -500 068, T.S.
28. Koppu Vijayalakshmi, W/o. Srinivas, Aged about 30 years, Occ. Housewife, R/o. H.No.1-44, D. Bheemanapally Post, Damera, Bheemanapally, Damera, Nalgonda -508 245, T.S.
29. Rubeena Begum, D/o. Abdul Majeed, Aged about 30 years, Occ. Household, R/o. H.No.5-4-371/301, Baba Salani Nagar, Borabanda, Rangareddy, Hyderabad -500 018, T.S.
30. Asiya Begum, W/o. Mohd Nazeem Uddin, Aged about 36 years, Occ. Housewife, R/o. H.No.2-3-603/70/15/B, Ahmed Nagar, Bismillah Hotel, Amberpet, Hyderabad -500 013, T.S.
31. Deshapande Padma, W/o. Satish Rao, Aged about 52 years, Occ. Housewife, R/o. H.No.1-46, Sriram Nagar, Khanapur, Adilabad -504 203, T.S.
32. Mohammad Abdul Lateef, S/o. Mohammad Abdul Quyyum, Aged about 49 years, Occ. Private Service, R/o. H.No.16-2-46/10/1, Akber Bagh, Amberpet, Malakpet, Colony, Hyderabad -500 036, T.S.

33. Md Abdul Haleem Quraishi, S/o. Late Khaja Waliuddin Quraishi, Aged about 67 years, Occ. Senior Citizen, R/o. H.No.17-3-4, Yakutpura, Rain Bazar, Charminar, Hyderabad -500 023, T.S.
34. Mena Vasantha, W/o. Mena Krishna, Aged about 29 years, Occ. Housewife, R/o. H.No.2-3-692/D/7/A/B, Annapurna Nagar, Amberpet, Beside KSK Function Hall, Hyderabad -500 013 T.S.
35. Syed Aijaz, S/o. Syed Ahmed Ali, Aged about 33 years, Occ. Private Service, R/o. H.No.2-3-692/1/D/80/B, Durga Nagar, Amberpet, Hyderabad -500 013, T.S.
36. Rampally Mallesh, S/o. Chennaiah, Aged about 34 years, Occ. Private Service, R/o. H.No.1-109, Nagineni Pally, Bommalararamam, Bommalararamam Mandalam, Nalgonda -508 126, T.S.
37. Pilli Sridevi, W/o. Pilli Lovababu, Aged about 30 years, Occ. Housewife, R/o. H.No.3-33, Datta Street, Madhavapatnam, East Godavari -533 005, A.P.
38. Pilli Lovababu, S/o. Pilli Venkata Ramana, Aged about 39 years, Occ. Private Service, R/o. H.No.3-33, Main Road, Near Water Tank, Madhava Patnam, East Godavari -533 005, A.P.
39. Rampally Raja Rani, W/o. R. Mallesh, Aged about 29 years, Occ. Housewife, R/o. H.No.1-109, Nagineni Pally, Bommalararamam Mandalam, Nalgonda -508 126, T.S.
40. Anugandula Mounika, D/o. Nadpi Narsaiah, Aged about 27 years, Occ. Household, R/o. H.No.1-4-202, Govindagiri Nagar, Koratla, Karimnagar -505 326, T.S.
41. Bichkunda Shailaja, D/o. B. Dashrath, Aged about 30 years, Occ. Housewife, R/o. H.No.13-3-595/A/3/13, Durga Nagar, Jiyaguda, Asifnagar, Karwan Sahu, Hyderabad -500 006, T.S.
42. Porthuri Lakshmi, W/o. Porthuri Sekhar Babu, Aged about 33 years, Occ. Housewife, R/o. H.No.5-168/7A, Chandranagar, Chintal, Qutubullapur Mandal, Tirumalagiri, HMT Township, Hyderabad -500 054, T.S.
43. Gokamalla Lakshamma, D/o. Sailu, Aged about 46 years, Occ. Household, R/o. H.No.1-48, Nasarda Pally, Nalgonda -508 250, T.S.

44. Giriraj Sharma, S/o. Late Sri Krishna Sharma, Aged about 50 years, Occ. Private Service, R/o. H.No.1-10-140, Flat No.4, 11 Floor, ST Rita School Lane, New Bowenpally, Opp. Jayram Vayaymshala, Secunderbad, Hyderabad -500 011, T.S.
45. Dulari Sharma W/o. Giriraj Sharama, Aged about 41 years, Occ. Housewife, R/o. H.No.1-10-140, Flat No.4, 11 Floor, ST Rita Schcol Lane, New Bowenpally, Opp. Jayram Vayaymshala, Secunderbad, Hyderabad -500 011, T.S.
46. Bolleypaloly Sanjeeva Raju, S/o. Bolleypally Manga Raju, Aged about 61 years, Occ. Senior Citizen, R/o. H.No.4-42-P/52, Paparayudu Nagar, Kukatpally, Hyderabad -500 072, T.S.
47. Bolleypally Vijaya Bhaskar Raju, S/o. Bolley Pally Sanjeeva Raju, Aged about 40 years, Occ. Private Service, R/o. H.No.4-42-P/52, Paparayudu Nagar, Kukatpally, Hyderabad -500 072, T.S.
48. Pampari Lakshmi, W/o. Pampari Rajeshwar, Aged about 51 years, Occ. Housewife, R/o. H.No.18-270, Gopal Nagar, Near Mallanna Temple, MK Nagar, Malkajgiri, Rangareddy -500 057, T.S.

49. Marampally Alivelu, W/o. M. Bumaiah, Aged about 42 years, Occ. Housewife, R/o. H.No.19-45, Gowthamnagar, Malkajgiri, KV Rangareddy -500 047, T.S.
50. Pampari Divya, D/o. Pampari Rajeshwar, Aged about 29 years, Occ. Household, Rio. H.No.18-270, Gopal Nagar, Near Mallanna Temple, MK Nagar, Malkajgiri, Rangareddy -500 057, T.S.
51. Badam Abhishek, S/o. Badam Venugopalo, Aged about 27 years, Occ. Private Service, Rio. H.No.3-11-15/4, Flat No.302, Sai Ganesh Residency, Shiva Ganga Colony, Bahadurpura, LB Nagar, KV Rangareddy -500 074, T.S.
52. Mohammed Osman, S/o. Mohd Jaffar, Aged about 51 years, Occ. Private Service, R/o. H.No.13-1-1233/179, Natraj Nagar, Jhirra, Asifnagar, Kulsumpura, Hyderabad -500 067, T.S.
53. Ayaz Mohiuddin, S/o. Ghulam Khaja Mohiuddin, Aged about 38 years, Occ. Private Service, R/o. H.No.12-1-486/A/128/A, Kishan Nagar, Asifnagar, Hyderabad -500 067, T.S.
54. Ameena Begum, W/o. Mohammed Faheem, Aged about 34 years, Occ. Housewife, R/o. H.No.1-10-100, Gogi Molhallo, Yadgir City, Karnataka -585 201.
55. Shahana Begum, W/o. Md Ghouse Khan, Aged about 39 years, Occ. Housewife, R/o. H.No.41-82/36/1, Sadulla Nagar, Riyaz Ul Uloom School, Moul Ali, Malkajgiri, Hyderabad -500 040, T.S.
56. Samreen Sultana, D/o. Mohd Taher, Aged about 21 years, Occ. Household, R/o. H.No.8-369/211/65/44, Bharath Nagar, Borabanda, Hyderabad -500 018, T.S.
57. Abeda Begum, W/o. Mohd Ahmed, Aged about 63 years, Occ. Senior Citizen, R/o. H.No.8-4-544/74/73, Sultannagar, Erragadda, Sanjay Nagar, Sanathnagar, Hyderabad -500 018, T.S.
58. Yasmeen Fatima, W/o. Mohd Mohsin Ali, Aged about 44 years, Occ. Housewife, R/o. H.No.8-4-544/74/73, Sultannagar, Erragadda, Sanjay Nagar, Sanathnagar, Sanathnagar le, Hyderabad -500 018, T.S.
59. Shaheen Sultana, W/o. Mohd Taher, Aged about 49 years, Occ. Housewife, R/o. H.No.8-4-369/211/65/44, Barath Nagar, Borabanda, Hyderabad -500 018, T.S.

60. Mallela Karuna, W/o. M. Vijaya Kumar, Aged about 32 years, Occ. Housewife, R/o. H.No.7-55/A, Indira Nagar Colony, Ghatkesar Mandal, Boduppal, Rangareddy -500 092, T.S.
61. Mallela Vijaya Kumar, S/o. M. Nageshwar Rao, Aged about 37 years, Occ. Private Service, R/o. H.No.7-55/A, Indira Nagar Colony, Ghatkesar Mandal, Boduppal, Rangareddy -500 092, T.S.
62. M. Padmavathi, W/o. M. Nageshwar Rao, Aged about 60 years, Occ. Senior Citizen, R/o. H.No.5-122, Indira Nagar Colony, Ghatkesar Mandal, Boduppal, Rangareddy -500 092, T.S.
63. Mallela Anand Kumar, S/o. Mallela Nageswara Rao, Aged about 33 years, Occ. Private Service, R/o. H.No.7-57/2, Indranagar Colony, Ghatkesar Mandal, Boduppal, Rangareddy -500 092, T.S.
64. Mohammed Mansoor, S/o. Mohammed Shareef, Aged about 33 years, Occ. Private Service, R/o. H.No.16-9-835/122/84, Sanjay Gandhi Nagar, Malakpet, Hyderabad -500 036, T.S.
65. Seema Fatima, W/o. Shaik Ahmed, about 36 years, Occ. Housewife, R/o.H.No.19-4-279/14, Meer Sagar, Tadban, Bahadurpura, Hyderabad -500 064, T.S.
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66. Mohammedi Begum, D/o. Shaik Ameer, Aged about 22 years, Occ. Household, H.No.3-6-232, Flat No.301, Bilgrami Plaza, Street No.16, Minerva Hotel Lane, Himayatnagar, Hyderabad -500 029, T.S.
67. Shaik Ameer, S/o. Shaik Kareem, Aged about 48 years, Occ. Private Service, R/o. H.No.3-6-232, Flat No.301, Bilgrani Plaza, Opp. Telugu Academy, Himayath Nagar, Hyderabad -500 029, T.S.
68. Aliya Begum, D/o. Late Mohd Ali, Aged about 32 years, Occ. Household, R/o. H.No.19-4-279/77, Nawab Sahab Kunta, Jahanuma, Charminar, Hyderabad -500 053, T.S.
69. Shaik Imran, S/o. Bikku Saheb, Aged about 29 years, Occ. Private Service, R/o. H.No.5-84A, Near Nurani Mazid, Bus Stand, Ardhaveedu, Prakasam -523 335.
70. Shaik Sadik, S/o. Shaik Abdul Gaffoor, Aged about 37 years, Occ. Private Service, R/o. H.No.3-89A, Near Urdu School, Ardhaveedu, Ardhaveedu, Prakasam -523 335.
71. Ghousia Begum, W/o. Mohd Anees Khan, Aged about 34 years, Occ. Housewife, R/o. H.No.18-8-54/43/B, PN Nagar, Riyasath Nagar, Hyderabad -500 059, T.S.
72. Vadla Krishnaiah, S/o. V. Nagendram, Aged about 53 years, Occ. Private Service, R/o. H.No.5-28, Ajjakollu, Mahabubnagar -509 110, T.S.
73. Vadla Sai Sindhu, D/o. Vadla Srinivasulu, Aged about 23 years, Occ. Household, R/o. H.No.8-97, Kandur, Addaki Mandalam, Mahabubnagar -509 382, T.S.
74. Dasani Eshwaramma, D/o. Dasani Lalaiah, Aged about 34 years, Occ. Household, R/o. H.No.9-198, Chaitanya Nagar, Badepally, Stn Jadcherla, Jadcherla, Mahabubnagar -509 301, T.S.
75. Andirka Sai Madhuri, D/o. Andirka Vinod Kumar, Aged about 25 years, Occ. Household, R/o. H.No.4-76, Angadipeta, Chandur Mandalam, Nalgonda -508 225, T.S.
76. Vadla Srilatha, W/o. Srinivasulu, Aged about 44 years, Occ. Housewife, R/o. H.No.3-97, Addakal Mandalam, Kandur, Mahabubnagar -509 382, T.S.

77. Chityala Shiva Kumar, S/o. Chityala Kishtaiah, Aged about 40 years, Occ. Private Service, R/o. H.No.3-5-69, Kumarwadi, Old Hospital, Mahabubnagar - 509 001, T.S.
78. Chinthakindi Revanth Raj, S/o. CR Ramulu, Aged about 36 years, Occ. Private Service, R/o. H.No.8-1-43/C, Teachers Colony, Mahabubnagar -509 001, T.S.
79. Kona Lakshmikantham, W/o. Kona Shankar, Aged about 53 years, Occ. Housewife, R/o. H.No.7-65, Chatanpally, Shadnagar, Mahabubnagar -509 216, T.S.
80. Chityala Divya Bharathi, W/o. Chityala Shiva Kumar, Aged about 34 years, Occ. Housewife, R/o. H.No.3-5-69, Kumar Wadi, Old Hospital, Mahabubnagar -509 001, T.S.
81. Andirka Vinod Kumar, S/o. Anjaiah, Aged about 25 years, Occ. Private Service, R/o. H.No.4-76, Near Hppetrol Bunk, Angadipeta, Chandur Mandal, Nalgonda -508 225, T.S.
82. Puli Prem, S/o. Puli Murali, Aged about 22 years, Occ. Private Service, H.No.1-1/5, Brundavan Colony, Boduppal, 10/ Rangareddy -500 092, T.S.
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83. Puli Laxmi, W/o. Puli Murali, Aged about 38 years, Occ. Housewife, R/o. H.No.1-1/5, Brundavan Colony, Boduppal, KV Rangareddy -500 092, T.S.
84. Farhana Jabeen, W/o. Mohammed Ishaq, Aged about 49 years, Occ. Housewife, R/o. H.No.16-2-39/4/17, Akber Bagh, Malakpet, Hyderabad -500 036, T.S.
85. Mohammed Ghouse Uddin, S/o. Late Mohammed Sadak Ali, Aged about 56 years, Occ. Private Service, Rio. H.No.5-9-29, Rajiv Gandhinagar, Kukatpally, Beside Masjid, Balanagar, Hyderabad -500 072, T.S.
86. Shaikh Yasmin Shahin, W/o. Shaik Abdul Rasheed, Aged about 49 years, Occ. Housewife, R/o. Flat No.3-A, May Fair APTS, Road No.2, Near Brand Factory, Banjara Hills, Khairatabad, Hyderabad -500 034, T.S.
87. Daduvy Veeramani, W/o. Daduvy Panchappa, Aged about 61 years, Occ. Senior Citizen, R/o. H.No.2-50/A, Maheshwaram Mandal, Mansanpally, Rangareddy -509 325, T.S.
88. Mohammed Afzal Khan, S/o. Mohd Azmath Ullah Khan, Aged about 39 years, Occ. Private Service, R/o. H.No.17-3A-335, SRT Colony, Yakutpura, Near Arafath Masjid, Charminar, Hyderabad -500 023, T.S.
89. Ashhar Munawar, S/o. Jalees Munawar, Aged about 28 years, Occ. Private Service, R/o. H.No.20-4-973/57, Quadriya Colony, Khailwath, Charminar, Hyderabad -500 002, T.S.
90. Mehjabeen Begum, W/o. Syed Zubair, Aged about 35 years, Occ. Housewife, R/o. H.No.16-9-75/A/1, Padma Nagar, Old Malakpet, Sripuram Colony, Hyderabad -500 036, T.S.
91. Mohd Shahid Mohiuddin, S/o. Ghouse.Mohiuddin, Aged about 31 years, Occ. Private Service, R/o. H.No.17-4-453, Dabeerpura, Charminar, Hyderabad - 500 023, T.S.
92. MA Mahmood, S/o. Late MA Moghali, Aged about 39 years, Occ. Private Service, R/o. H.No.18-8-533/C/1/A, Kumar Wadi, Edi Bazar, Hyderabad -500 023, T.S.
93. Bommanaboyina Thirupathaiah, S/o. Bommanaboyina Venkataiah, Aged about 24 years, Occ. Private Service, R/o. H.No.6-75/1, Pathan Basthi, Saibaba Kaman, Balajinagar, Jawaharnagar, KV Rangareddy -500 087, T.S.

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94. YB Ashok Kumar, S/o. Y. Babaiah, Aged about 49 years, Occ. Private Service, R/o. H.No.8-1-68/A/10, Vinayak Nagar, Shaikpet, Golconda, Hyderabad -500 008, T.S.
95. Bairi Sai Prakash, S/o. Bairi Anjaiah, Aged about 27 years, Occ. Private Service, R/o. H.No.8-100/13, Bajarang Nagar, Phase-2, Balaji Nagar, Bajarang Kaman, Jawaharnagar, JJ Nagar Colony, KV Rangareddy -500 087, T.S.
96. Syed Ishaq, S/o. Syed Abdul Kareem, Aged about 44 years, Occ. Private Service, R/o. H.No.16-9-749/35/6/1/3, Old Malakpet, Malakpet, Saidabad, Hyderabad -500 036, T.S.
97. Afreen Banu, W/o. Syed Ishaq, Aged about 35 years, Occ. Housewife, Jo. H.No.16-9-749/35/6/1/3, Old Malakpet, Malakpet, Saidabad, Hyderabad -500 036, T.S.
98. Syed Munawar, S/o. Syed Abdul Kareem, Aged about 42 years, Occ. Private Service, R/o. H.No.16-9-749/35/6/1/3, Old Malakpet, Malakpet, Saidabad, Hyderabad -500 036, T.S.
99. Khatija Tul Kubra, W/o. Syed Munawar, Aged about 34 years, Occ. Housewife, R/o. H.No.16-9-749/35/6/1/3, Old Malakpet, Malakpet, Saidabad, Hyderabad -500 036, T.S.
100. Nusrath Banu, W/o. Syed Abdul Karim, Aged about 66 years, Occ. Senior Citizen, R/o. H.No.16-9-749/35/6/1/3, Old Malakpet, Malakpet, Saidabad, Hyderabad -500 036, T.S.
101. Yadullahi Saiyedali Mohsin, S/o. Saiyed Kasim, Aged about 45 years, Occ. Private Service, R/o. H.No.16-3-344, Flat No.A-3, I Floor, Chanchalguda, Hyderabad -500 024, T.S.
102. Ruqia Naaz, W/o. Yadullahi Saiyad Ali Mohsin, Aged about 38 years, Occ. Housewife, Rio. H.No.16-3-344, Flat No.A-3, I Floor, Chanchalguda, Hyderabad -500 024, T.S.
103. Syed Abdul Mannan, S/o. Syed Abdul Kareem, Aged about 40 years, Occ. Private Service, R/o. H.No.16-9-749/35/6/1/3, Old Malakpet, Malakpet, Saidabad, Hyderabad -500 036, T.S.
104. Syeda Sabhiha Tanveer, W/o. Syed Abdul Mannan, Aged about 30 years, Occ. Housewife, R/o. H.No.16-9-749/35/6/1/3, Old Malakpet, Malakpet, Saidabad, Hyderabad -500 036, T.S.
105. Syed Murtuza Miya, S/o. Mohammed Noorullah, Aged about 22 years, Occ. Private Service, R/o. H.No.1-18, Near Jumma Masjid, Kanchikacherla Mandalam, Pendyala, Krishna -521 185.
106. Asghari Bano, W/o. Late Syed Shareef, Aged about 74 years, Occ. Senior Citizen, R/o. H.No.16-8-48, Chanchalguda, Hyderabad -500 024, T.S.
107. Syed Naseer Saleem, S/o. Syed Shareef, Aged about 53 years, Occ. Private Service, R/o. H.No.16-8-48, Malkpet, Sahifa, Saidabad, Hyderabad -500 024, T.S.
108. Syeda Zareena Banu, W/o. Syed Abdul Khader, Aged about 45 years, Occ. Housewife, R/o. H.No.17-8-173, Chanchalguda, Chowni, Hyderabad -500 023, T.S.
109. Syeda Sofia Mehdi, D/o. Syed Abdul Khader, Aged about 22 years, Occ. Household, R/o. H.No.17-8-173, Chanchalguda, Chowni, Hyderabad -500 023, T.S.

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110. Syeda Shaheen Banu, W/o. Syed Ashraf, Aged about 42 years, Occ. Housewife, R/o. H.No.16-8-46, Kaladera, Chanchalguda, Hyderabad -500 024, T.S.
111. Syed Yakoob Meerin, S/o. Late Syed Ali, Aged about 58 years, Occ. Private Service, R/o. H.No.LIG.30, KHB Colony, Ijoor Extension, Ward No.30, Ramanagar Town, Ramanagaram, Karnataka -562 159, T.S
112. Naidu Padmaja, W/o. N. Ramulu, Aged about 47 years, Occ. Housewife, R/o. H.No.6-287, Priyanka Nagar, Suraram, Qutubullapur, KV Rangareddy -500 055, T.S.
113. Namala Ramana, S/o. N. Chandrarao, Aged about 48 years, Occ. Private Service, R/o. H.No.6-81, Priyanka Nagar, Suraram Colony, Qutubullapur, Rangareddy -500 055, T.S.
114. Talari Saritha, W/o. Talari Krishna, Aged about 33 years, Occ. Housewife, R/o. H.No.2606, Teluguthally Nagar, Sraram Colony, 60 Yards, Qutubullapur, Kutbullapur, KV Rangareddy -500 055, T.S.
115. Hyder Ali Khan, S/o. Farooq Ali Khan, Aged about 29 years, Occ. Private Service, R/o. H.No.19-1-888/1/34, Devi Bagh, Socldique Gulshan Colony, Bahadurpura, Hyderabad -500 064, T.S.

116. Juweriya Banu, W/o. Mohammed Abdul Mohsin, Aged about 20 years, Occ. Housewife, R/o. H.No.18-8-244/C/127, Fathe Shah Nagar, Edi Bazar, Charminar, Yakutpura, Hyderabad -500 023, T.S.
117. Zulekha Begum, W/o. Late MA Moghani, Aged about 65 years, Occ. Senior Citizen, Rio. H.No.18-8-533/C/1/A, Kumarwadi, Edi Bazar, Hyderabad -500 023, T.S.
118. Reshma Begum, D/o. Md Sikender, Aged about 23 years, Occ. Household, Rio. H.No.4-R-C/240/1, Prem Nagar, New Hafeezpet, Miyapur, Hyderabad -500 049, T.S.
119. Annadi Padma, W/o. Bhagavan Reddy, Aged about 43 years, Occ. Housewife, R/o. H.No.3-99, Mylaram, Karimnagar -505 530, T.S.
120. Pobbatha Pavani, W/o. Lingam, Aged about 35 years, Occ. Housewife, Rio. H.No.4-87, Lalkota, Chinnachintakunta, Mahabubnagar -509 409, T.S.
121. Nirmala, W/o. Bijewarbiradal Hanumanth Rao, Aged about 55 year, Occ. Housewife, R/o.H.No.12-1-490/27/12, Shanker Nagar, Asifnagar, Hyderabad -500 028, T.S.
122. B. Ramadevi, W/o. Thulsiram, Aged about 25 years, Occ. Housewife, R/o. H.No.12-1-490/27/12, Shanker Nagar, Humayannagar, Asifnagar, Hyderabad - 500 028, T.S.
123. Tera Achuth Reddy, S/o. Tera Damodar Reddy, Aged about 21 years, Occ. Private Service, R/o. H.No.8-92/1, Subbsareddy Gudem, Miryalaguda Mandal, Alagadapa, Nalgonda -508 207, T.S.
124. Mohd Abdul Qavi Mujahed, S/o. Late Mohd Abdul Moghni, Aged about 48 years, Occ. Handicap, R/o. H.No.18-8-533/C/1/A, Kumarwadi, Edi Bazar, Hyderabad -500 023, T.S.
125. Pampari Sunitha, W/o. P. Satyanarayana, Aged about 39 years, Occ. Housewife, R/o. H.No.17-510/1, In Nagar, Hyderabad, Rangareddy -500 037, T.S.
126. Pampari Shirisha, W/o. Pampari Preen Kumar, Aged about 33 years, Occ. Housewife, R/o. H.No.17-388, IN Nagar, Malkajiri, Near New Sai Baba Temple, KV Rangareddy -500 047, T.S.

127. C. Laxmi, W/o. Narsaiah, Aged about 43 years, Occ. Housewife, R/o. H.No.17-305, IN Nagar, Malkajgiri, Near Narsimha Swamy Temple, JLNS Nagar, Malkajgiri, Rangareddy -500 047, T.S.
128. Marampalli Shankar, S/o. Rajayya, Aged about 52 years, Occ. Private Service, R/o. H.No.17-388, In Nagar, Malkajgiri, Rangareddy -500 047, T.S.
129. P. Anjali Reddy, D/o. D. Parshuram Reddy, Aged about 37 years, Occ. Household, H.No.1-44, Redika Sahi, Lanjipally, Brahmapur Sadar, Ganjam, Odisha -760 008.
130. Sonti Koushik, S/o. Sonti Vishwanath Rao, Aged about 20 years, Occ. Private Service, H.No.2-2-186/18, Red Building, Amberpet, Hyderabad -500 013, T.S.
131. Sonti Harini, D/o. Sonti Nagalaxmi, Aged about 24 years, Occ. Household, Rio. H.No.1-9-20/6/2, Ramnagar, Axis Bank, Musheerabad, Hyderabad -500 020, T.S.
132. Shaik Mohammad Nihal, S/o. Shaik Abdul Rasheed, Aged about 26 years, Occ. Private Service, R/o. H.No.8-2-269/3, Flat No.3A, Lumbini Mall, Khairatabad, Banjara Hills, Hyderabad -500 034, T.S.
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133. Shaik Abdul Rasheed, S/o. SM Subhani, Aged about 52 years, Occ. Private Service, R/o. H.No.8-2-269/3, Road No.2, Banjara Hills, Khairatabad, Hyderabad -500 034, T.S.
134. Shaik Mohammad Mehroz, S/o. Shaikh Abdul Rasheed, Aged about 24 years, Occ. Private Service, R/o. H.No.8-2-269/3, Flat No.3A, May Fairs APTS, Road No.2, Lumbini Mall, Khairatabad, Banjara Hills, Hyderabad -500 034, T.S.
135. Shaikha Saniya, D/o. Shaik Abdul Rasheed, Aged about 22 years, Occ. Household, R/o. Flat No.3A, May Fair APTS, Near Brand Factory, Banjara Hills, Khairatabad, Hyderabad -500 034, T.S.
136. Aliya Shaheen, W/o. Jamal Saleiman Salah, Aged about 55 years, Occ. Housewife, R/o. H.No.-2-390/17, Road No.5, Banjara Hills, Khairatabad, Hyderabad -500 034, T.S.
137. Kotha Rajesh, S/o. Kotha Srinivas, Aged about 33 years, Occ. Private Service, R/o. H.No.11-1-101, Bharath Nagar, Siddipet, Medak, 502 103, T.S.
138. Siddamsetty Prameela, W/o. Siddamsetty Sadashivarao, Aged about 45 years, Occ. Housewife, R/o. H.No.3-35/9, Komatipally Sapthagiri Colony, Hasanparthy Mandal, Wadde Pally(Rural), Warangal -506 370, T.S.
139. Siddamsetty Sadashiva Rao, S/o. Suddansetty Cgabraia Aged about 52 years, Occ. Private Service, R/o. H.No.3-35/9, Komatipally Sapthagiri Colony, Hasanparthy Mandal, Wadde Pally(Rural), Warangal -506 370, T.S.
140. Jayaprada Yada, W/o. Murali Dhar Yada, Aged about 62 years, Occ. Senior Citizen, R/o. H.No.11-25-27/207, Pocham Maidan, Warangal -506 002, T.S.
141. Appala Vijaya, W/o. Appala Arjun, Aged about 64 years, Occ. Senior Citizen, R/o. H.No.6-2-347, New Bus Stand, Hanumkonda, DH Suthoon, Warangal -506 011, T.S.
142. A. Mahesh, S/o. Sanjeeva Rao, Aged about 38 years, Occ. Private Service, R/o. H.No.2-4-558/302, Vidhathri Towers, Ram Nagar, Near Bachpan School, Hanamkonda, Warangal -506 001, T.S.
143. Mohd Ibrahim, S/o. Late Mohd Saleem, Aged about 31 years, Occ. Private Service, R/o. H.No.8-3-633/19, Yellareddy Guda, Tawakkal Nagar, Khairatabad, Hyderabad -500 073, T.S.

144. K. Rajashekar, S/o. Rajaiah, Aged about 32 years, Occ. Private Service, R/o. H.No.66-91, Mandamarri, Ist Zone, Mandamarri RS, Adilabad - 504 231, T.S.
145. Rajitha Mulka, W/o. Vanari Raju, Aged about 32 years, Occ. Housewife, H.No.11-16-26, Ramulawari Wada, Kashibugga, Warangal, Urban, Warangal -506 002, T.S.
146. Vangari Raju, S/o. Vangari Rajender, Aged about 40 years, Occ. Private Service, H.No.11-16-26, Ramulawari Wada, Kashibugga, VAarangal, Warangal -506 002, T.S.
147. Potharaju Venkateswaramma, W/o. Potharaju Vasudeva Rao, Aged about 55 years, Occ. Housewife, R/o .H.No.8-88, Sai Nagar Colony, RCI Road, Balapur, KV Rangareddy -500 005, T.S.
148. Bottu Mangatayaru, W/o. Battu Varaprasad Rao, Aged about 51 years, Occ. Housewife, R/o. H.No.2-150, Usulumarru, West Godavari -534 329, A.P.
149. Tadi Nagalakshmi, W/o. Tadi Venkata Bhadraiah, Aged about 34 years, Occ. Housewife, R/o. H.No.16-40, Plot No.42, Sri Sai Raghavendra Homes, Saroomagar Mandal, Behind CKR, KTR Function Hall, Badangpet, KV Rangareddy -500 058, T.S.

150. Potharaju Kanakadharo Rao, S/o. Potharaju Vasudevarao, Aged about 39 years, Occ. Private Service, R/o. H.No.8-88, Sai Nagar Colony, RCI Road, Balapur, KV Rangareddy -500 005, T.S.
151. Sohela Bano, W/o. Mohammed Ghiasuddin, Aged about 46 years, Occ. Housewife, R/o. H.No.1-5-269, Musheerabad , Hyderabad -500 061, T.S.
152. Mohammed Ghiasuddin, S/o. Mohammed Sharfuddin, Aged about 62 years, Occ. Senior Citizen, R/o. H.No.1-5-269, Musheerabad, Hyderabad - 500 061, T.S.
153. Yata Lalitha, W/o. Kanakaiah, Aged about 37 years, Occ. Housewife, R/o. H.No.1-51, Bommakur, Hanumanthapur, Warangal -506 167, T.S. Hyderabad -500 061, T.S.
154. Mohd Imran, S/o. Mohd Ibrahim, Aged about 27 years, Occ. Private Service, R/o. H.No.19-3-294/12/4/1/A/2, Jahanuma, Fatimanagar, Vattepally, Charminar, Falaknuma, Hyderabad -500 053, T.S.
155. Sunitha, W/o. N. Srinivasulu, Aged about 30 years, Occ. Housewife, R/o. H.No.4-26, Arepally, Atmakuru Mandalam, Atmakur, Mahabubnagar -509 131, T.S.
156. Shaik Zakir Ahmed, S/o. Shaik Ahmed Ullah, Aged about 23 years, Occ. Private Service, R/o. H.No.8-3-228/17, Rahmath Nagar, Yousufguda, Khairatabad, Hyderabad -500 045, T.S.
157. Shameemunnisa Begum, W/o. Shaik Ahmed Ullah, Aged about 32 years, Occ. Housewife, R/o. H.No.8-3-228/17, Rahmath Nagar, Yousufguda, Khairatabad, Hyderabad -500 045, T.S.
158. Mohammed Zubair Pasha, S/o. Mohammed Peer Pasha, Aged About 21 years, Occ. Private Service, R/o. H.No.8-4-423/5, Prem Nagar, Erragadda, Balanagar, KV Rangareddy -500 018, T.S.
159. Shaik Ahmed Ullah, S/o. Late Shaik Ahmed Ullah, Aged about 63 years, Occ. Senior Citizen, R/o. H.No.8-4-423/5, Prem Nagar, Erragadda, Balanagar, KV Rangareddy -500 018, T.S.

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160. Md Chand Pasha, S/o. Md Qasim Ali, Aged about 36 years, Occ. Private Service, R/o. H.No.4-1202, Marthanda Nagar, New Hafeezpet, Meyapur, Hyderabad -500 049, T.S.
161. Mohammed Amjad, S/o. Mohammed Mounuddin, Aged about 37 years, Occ. Private Service, R/o. H.No.2-70/3, New Colony, Meyapur, Tirumalagiri, Hyderabad -500 049, T.S.
162. Kancherla Suaryakantha Raj, S/o. Late Anond Rao, Aged about 47 years, Occ. Private Service, R/o. H.No.8-2-676/1/B/30/7/27, Banjara Hills, Road No.12, Sri Ram Nagar, Hyderabad -500 034, T.S.
163. Banne Bhagya Laxmi, W/o. Banne Ramesh, Aged about 36 years, Occ. Housewife, R/o. H.No.11-1-890/2/C, Seetharam Bagh, Hyderabad -500 001, T.S.
164. Kancherla Mary Kumari, W/o. K. Suryakantha Raj, Aged about 42 years, Occ. Housewife, R/o. H.No.1-74, Banjara Hills, Road No.12, Sri Ram Nagar, Hyderabad -500 034, T.S.
165. Doddi Vikram, S/o. Mallikarjun, Aged about 28 years, Occ. Private Service, R/o. H.No.13-6-250/12/18, Haridas Nagar, Karwan, Near Sharada Nagar Colony, Asifnagar, Karwan Sahu, Hyderabad -500 006, T.S.
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166. Banne Ramesh, S/o. Banne Mallaiah, Aged about 42 years, Occ. Private Service, R/o. H.No.11-1-890/2/C, Seetharam Bagh, Hyderabad -500 001, T.S.
167. Tholeti Swathi, S/o. Tholeti Venkateshwar Rao, Aged about 29 years, Occ. Private Service, R/o. H.No.7-154, Sanjay Gandhi Nagar, Gajularamaram, Jeedimetla, Hyderabad -500 055, T.S.
168. P. Srikanth, S/o. P. Raju, Aged about 26 years, Occ. Private Service, R/o. H.No.4-68, Plot No.23, Sadguru Nagar, LB Nagar, Saroornagar, Rangareddy, Hyderabad -500 074, T.S.
169. Purnalalu Manga, W/o. P. Raju, Aged about 45 years, Occ. Housewife, R/o. H.No.3-56, Plot No.23, Sadguru Nagar, LB Nagar, Saroornagar, Rangareddy, Hyderabad -500 074, T.S.
170. Sabera Begum, W/o. Mohd Pasha, Aged about 61 years, Occ. Senior Citizen, R/o. H.No.17-8-415/26/1, Bagh-E-Jahara, Yakutpura, Hyderabad -500 023, T.S.
171. Mohd Yousuf Pasha, S/o. Mohammed Pasha, Aged about 37 years, Occ. Private Service, R/o. H.No.17-8-4/5/26/1, Bagh-E-Jahara, Yakutpura, Charminar, Hyderabad -500 023, T.S.
172. Zahoor Unnisa, W/o. Mohd Yousuf Pasha, Aged about 31 years, Occ. Housewife, R/o. H.No.17-8-415/26/1, Bagh-E-Jahara, Yakutpura, Charminar, Hyderabad -500 023, T.S.
173. Saba Anjum, S/o. Md Younus Paha, Aged about 28 years, Occ. Private Service, R/o. H.No.17-8-4/5/26/1, Bagh-E-Jahara, Yakutpura, Charminar, Hyderabad -500 023, T.S.
174. Ramala Nirmala, W/o. Ramala Raja Shekar, Aged about 38 years, Occ. Housewife, R/o. H.No.1-15A, Main Road, Tumbur, Khammam -507 303, T.S.
175. Md Ashraf Ali, S/o. Late Mohammed Jahangir Ali, Aged about 33 years, Occ. Private Service, R/o. H.No.2-3-647/A/8, Prem Nagar, Amberpet, Hyderabad -500 013, T.S.

176. Mohammed Sirajuddin, S/o. Mohammed Qamaruddin, Aged about 65 years, Occ. Senior Citizen, R/o. H.No.19-3-1089/6/1/10/1, Charminar, Madina Colony, Falaknuma, Hyderabad -500 053, T.S.
177. Sadeqa Begum, D/o. Mohammed Hafeez Uddin, Aged about 30 years, Occ. Household, R/o. H.No.9-4-132/44, Toli Chowki, Mahaboob Garden, Mehdipatnam, Hyderabad -500 008, T.S.
178. Iliyaz Ali, S/o. Yousuf Ali, Aged about 28 years, Occ. Private Service, R/o. H.No.11-3-266/22/4, Shahbaz Guda, Mohamoodaguda, Secunderabad, Hyderabad -500 061, T.S.
179. Tasneem Begum, D/o. Mohammed .Zasheed, Aged about 28 years, Occ. Household, R/o. H.No.12-11-629/24, LN Nagar, Warasiguda, Hyderabad -500 044, T.S.
180. Arifa, W/o. Riaz Ali, Aged about 25 years, Occ. Housewife, R/o. H.No.3-11/2, Turaharipally, Turkapallyadaram, Shameerpet, Muraharipally, KV Rangareddy -500 078, T.S.
181. Seema Farheen, D/o. Mohammed Ibrahim, Aged about 29 years, Occ. Household, R/o. H.No.4-7-162/9, Plot No.33/B, Anand Colony, Hayath Nagar, Rangareddy -501 505, T.S.
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182. Gulam Ali, S/o. Faiyaz Ali, Aged about 39 years, Occ. Private Service, R/o. H.No.11-3-336/11/5/3, Shahbaz Guda, Musheerabad, Sitaphal Mandi, Hyderabad -500 061, T.S.
183. Arshiya Anjum, W/o. Mohammed Ishaq Ahmed, Aged about 29 years, Occ. Housewife, R/o. H.No.4-7-92/B, Nacharam, Raghavendra Nagar, Uppal, KV Rangareddy -500 076, T.S.
184. Shakera Khaton, W/o. Mahboob Khan, Aged about 49 years, Occ. Housewife, R/o. H.No.236/1, Lalaguda, New Bridge, Secunderabad, Hyderabad -500 017, T.S.
185. Imran Khan, S/o. Abdul Gaffar Khan, Aged about 39 years, Occ. Private Service, R/o. H.No.9- 4 -135/A/10, Raghava Colony, Tambs Road, Tolichoki, Golconda, Hyderabad -500 008, T.S.
186. Farheen Fathima, W/o. Imran Khan, Aged about 38 years, Occ. Housewife, R/o. H.No.9-4-135/A/10, Raghava Colony, Tombs Road, Tolichoki, Golconda, Hyderabad -500 008, T.S.
187. Athar Nawab, S/o. Syed Ghouse Uddin, Aged about 31 year, Occ. Private Service, R/o. H.No.12-5-171/1/A, Tarnaka, Vijayapuri Colony, Secunderabad, Hyderabad -500 017, T.S.
188. Akram Nawab, S/o. Syed Ghouse Uddin, Aged about 28 years, Occ. Private Service, R/o. H.No.12-5-171/1/A, Vijayapuri Colony, Tarnaka, Secunderabad, Hyderabad -500 017, T.S.
189. Mohammed Ishaq Ahmed, S/o. Mohammed Ibrahim, Aged about 33 years, Occ. Private Service, R/o. H.No.4-7-92/B, Raghavendra, Nacharam, Uppal, KV Rangareddy -500 076, T.S.
190. Khudsia Begum, W/o. Shaik Abbas, Aged about 33 years, Occ. Housewife, R/o. H.No.12-5-172/11/A, Vijayapuri Colony, Tarnaka, Secunderabad, Lalaguda, Hyderabad -500 017, T.S.
191. Reshma Begum, D/o. Mohammad Khader Shareef, Aged about 31 years, Occ. Household, R/o. H.No.6-4-313/1, Bholakpur, Secunderabad, Hyderabad -500 003, T.S.

192. Mohammed Akmal, S/o. Mohammed Akhter, Aged about 37 years, Occ. Private Service, R/o. H.No.18-12-418/10/B/1/150, Hafez Baba Nagar, Chandrangutta, Bandlaguda, Keshogiri, Hyderabad -500 005, T.S.
193. Mohd Imran Uddin, S/o. Mohd Khamar Uddin, Aged about 29 years, Occ. Private Service, R/o. H.No.17-1-182/78/A/2, Banunagar, Madannapet, Saidabad, Hyderabad -500 059, T.S.
194. Mohd Khamar Uddin, S/o. Late Jani Miya, Aged about 61 years, Occ. Senior Citizen, R/o. H.No.17-1-182/78/A/2, Banunagar, Madannapet, Saidabad, Hyderabad -500 059, T.S.
195. Mohammed Farha Begum, D/o. Mohd Rahmath Ali, Aged about 25 years, Occ. Household, R/o. H.No.1-48, Marriguda Mandal, Nalgonda -508 245, T.S.
196. Mohd Sujath Ali, S/o. Mohd Jhangir Ali, Aged about 42 years, Occ. Private Service, R/o. H.No.18-13-8/11/167, Noori Nagar, Bandlaguda, Chandrayana Gutta, Falaknuma, Hyderabad -500 053, T.S.
197. Abdul Raof, S/o. Abdul Raheem, Aged about 38 years, Occ. Private Service, R/o. H.No.1-8-115/19/A, PG Road Kareem Compound, Secunderabad, Hyderabad -500 003, T.S.

198. Mohd Abdul Subhan, S/o. Mohd Abdul Mannan, Aged about 35 years, Occ. Private Service, R/o. H.No.11-4-273, Bazar Ghat, Asifnagar, Hyderabad -500 004, T.S.
199. Afsar Sultana, W/o. Mohammed Sirajuddin, Aged about 43 years, Occ. Housewife, R/o. H.No.17-1-182/72, Madannapet, Banunagar, Saidabad, Hyderabad -500 059, T.S.
200. Mohd Abdul Baseer, S/o. Mir Mazher Ali, Aged about 37 years, Occ. Private Service, R/o. H.No.17-1-182/72, Madannapet, Banunagar, Saidabad, Hyderabad -500 059, T.S.
201. Mamidipally Trilok, S/o. Mamidipally Narsing Rao, Aged about 22 years, Occ. Private Service, R/o. H.No.5-5-966, Goshamahal, Hindi Nagar, Nampally, Begum Bazar, Hyderabad -500 012, T.S.

...APPELLANTS

AND

1. The State of Telangana, Rep by its Chief Secretary, Secretariat, Hyderabad - 500 022, T.S.,
2. The State of Telangana, Rep by its Principal Secretary, Revenue Department, Secretariat, Hyderabad -500 022, T.S.,
3. The State of Telangana, Rep by its Principal Secretary, Forest Department, Secretariat, Hyderabad -500 022, T.S.,
4. The State of Telangana, Rep by its Principal Secretary, Municipal Administration and Urban Development Authority, Secretariat, Hyderabad - 500 022, T.S.
5. The State of Telangana, , Rep by its Principal Secretary, Home Department, Secretariat, Hyderabad -500 022, T.S.,
6. The Principal Chief Conservator of Forest, Opp. RBI, Saifabad, Hyderabad - 500 004, T.S.,

7. The Chief Commissioner of Land, Administration, Abids, Nampally, Hyderabad -500 001, T.S.,
8. The Commissioner of Survey, Settlements and Land Records, Survey Bhavan, Narayanguda, Hyderabad -500 029, T.S.,
9. The Director General of Police, Lakdi Ka Pool, Hyderabad -500 004, T.S.,
10. The District Collector, Ranga Reddy District, Office at Kongar Kalan, Hyderabad - 501 510, T.S.,
11. The Joint Collector, Ranga Reddy District, Office at Kongar Kalan, Hyderabad -501 510, T.S.,
12. The Assistant Director of Survey, and Land Records, Office at Kongar Kalan, Hyderabad, Ranga Reddy District -501 510, T.S.,
13. The Revenue Divisional Officer, Saroornagar Division, Gosha Mahal, Ranga Reddy District -500 012, T.S.
14. The Tahsildar, Saroor Nagar Mandal, Rangareddy District -500 035, T.S.

15. The Tahsildar, Hayath Nagar Mandal, Rangareddy District -501 505.
16. The Station House Officer, Saroornagar Police Station, Ranga Reddy District -500 035, T.S.
17. The Station House Officer, L.B. Nagar Police Station, Ranga Reddy District -500 074.
18. The Station House Officer, Vanasthalipuram Police Station, Ranga Reddy District -500 070.

...RESPONDENTS

IA NO: 3 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to pass orders directing the respondents herein not to allot the caretaker property which was kept under the Government custody in the year 1947 by Smt. Haneefa Bee W/o Burhanuddin, admeasuring more than Acres 2400.00 gts in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District, T.S., pending disposal of the main writ Appeal.

Counsel for the Appellants: SRI SHAIK JILANI

**Counsel for the Respondent No.1, 2, 10, 11 & 13 to 15: SRI MURALIDHAR
REDDY KATRAM, GP FOR REVENUE**

**Counsel for the Respondent No.3 & 6: SRI ETOORU POORNACHANDER RAO,
GP FOR FOREST**

**Counsel for the Respondent No.4, 7, 8, & 12: GP FOR MCPL ADMN &
URBAN DEV**

**Counsel for the Respondent No.5, 9 & 16 to 18: SRI MAHESH RAJE,
GP FOR HOME**

The Court delivered the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J.SREENIVAS RAO

WRIT APPEAL No.1384 of 2024

JUDGMENT: *(Per the Hon'ble Sri Justice J. Sreenivas Rao)*

This intra court appeal has been filed by the appellants invoking the provisions of Clause 15 of the Letters Patent aggrieved by the common order dated 05.01.2024 passed by the learned Single Judge in W.P.No.223 of 2024, by which the writ petition filed by the appellants was dismissed.

2. Heard Mr.Shaik Jilani, learned counsel for the appellants, Mr.Muralidhar Reddy Katram, learned Government Pleader for Revenue appearing for respondent Nos.1, 2, 10, 11 and 13 to 15, Mr. Etooru Poornachander Rao, learned counsel for Government Pleader appearing for respondent Nos.3 and 6, and Mr.Mahesh Raje, learned Government Pleader appearing for respondent Nos.5, 9 and 16 to 18.

3. It is pertinent to mention that the learned Single Judge dismissed W.P.No.221 of 2024 and batch by way of common order dated 05.01.2024. Aggrieved by the order dated

05.01.2024 passed in W.P.No.221 of 2024, W.A.No.1342 of 2024 was filed. The Division Bench of this Court dismissed the above said writ appeal by judgment dated 29.11.2024 upholding the order passed by the learned Single Judge in W.P.No.221 of 2024.

4. In view of the reasons assigned in W.A.No.1342 of 2024, the writ appeal is also dismissed. There shall be no order as to costs.

5. The Registry is directed to enclose the copy of the judgment passed in W.A.No.1342 of 2024 dated 29.11.2024 to this order.

Miscellaneous applications pending, if any, shall stand closed.

**SD/-T.KRISHNA KUMAR
ASSISTANT REGISTRAR**

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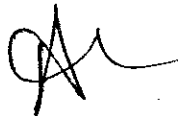
SECTION OFFICER

To,

1. One CC to SRI SHAIK JILANI, Advocate [OPUC]
2. Two CCs to GP FOR REVENUE, High Court for the State of Telangana at Hyderabad [OUT]
3. Two CCs to GP FOR FOREST, High Court for the State of Telangana at Hyderabad [OUT]
4. Two CCs to GP FOR HOME, High Court for the State of Telangana at Hyderabad [OUT]
5. Two CCs to GP FOR MCPL ADMN & URBAN DEV, High Court for the State of Telangana at Hyderabad [OUT]
6. Two CD Copies

(Along with the copy of order dated 29.11.2024, in W.A.No.1342 of 2024)

BSR

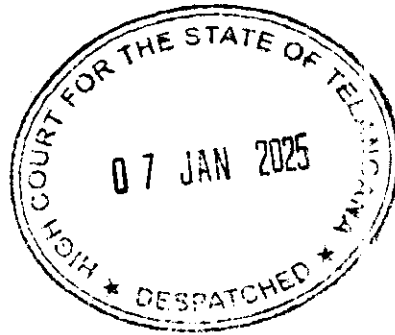


HIGH COURT

DATED: 12/12/2024

JUDGMENT

WA.No.1384 of 2024



**DISMISSING THE WRIT APPEAL,
WITHOUT COSTS**

12

[Handwritten Signature]

07/01/2025

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SRI JUSTICE J. SREENIVAS RAO

WRIT APPEAL No.1342 of 2024

JUDGMENT: *(Per the Hon'ble Sri Justice J.Sreenivas Rao)*

This intra court appeal is filed against the common order dated 01.05.2024 passed by the learned Single Judge by which writ petition No.221 of 2024 preferred by the appellants has been dismissed.

2. Heard Sri Shaik Jilani, learned counsel appearing on behalf of the appellants, Sri G.Veerawamy, learned Government Pleader for General Administration appearing on behalf of respondent No.1, Sri Etooru Poornachander Rao, learned Government Pleader for Forest appearing on behalf of respondent No.3 and Sri Mahesh Raja, learned Government Pleader for Home appearing on behalf of respondent Nos.5, 9 and 16 to 18.

3. **Brief facts of the case:**

3.1. The claim of the appellants is that the land admeasuring Ac.2400-00 gts. in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District was kept under the custody of the Government as caretaker by Mrs.Haneefa Bee, W/o. Mr.Burhanuddin. The said land was converted into plots of 100 Square yards each and allotted to the appellants by legal heirs of Mrs.Haneefa Bee, Mr.Md.Yousuf Khan and Mrs.Vasam Tulsamma by way of memorandum of gift executed in favour of the appellants. Originally, land admeasuring Ac.10,000-00 gts. was patta land and it was taken into custody of the Government in the year 1947. The patta of Mrs.Haneefa Bee is evidenced by Muntakhab and Sethwar No.1262/1352 Fasli.

3.2. It is further claim of the appellants that Mr.Md.Yousuf Khan submitted representation to the revenue authorities for conducting survey, demarcation and fixing of boundary stones in

respect of the subject property, but the same was not considered. At that stage, said Mr.Md.Yousuf Khan had filed W.P.Nos.32509 of 2010 and 9067 of 2011 and the learned Single Judge of the erstwhile High Court for the State of Andhra Pradesh, disposed of the said writ petitions on 04.02.2011, directing the revenue authorities to conduct survey, demarcate and fix the boundary stones in respect of the land in Sy.Nos.1 to 14 and 15 to 20. Pursuant to the said order, the Deputy Inspector of Survey and Land Records, Ranga Reddy District issued notices for conducting survey vide Lr.Nos.A4/3062/2013, dated 02.09.2013 and A4/3062/2013, dated 17.09.2013 respectively and a survey was conducted on 02.09.2013 and 17.09.2013.

3.3. Thereafter, the appellants and others have filed W.P.No.26934 of 2018 and batch, seeking direction to the respondents therein not to dispossess the appellants and others from the lawful possession of the property covered by Sy.No.7, admeasuring

100.00 Sq.Yards of each of the appellants situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District. The learned Single Judge disposed of the said batch of writ petitions on 30.08.2018, granting liberty to the appellants to avail the common law remedy for establishing their title. In spite of availing the said remedy, appellants have submitted representation to the respondent authorities on 20.03.2023, for release of the land admeasuring Ac.2400-00 gts. in Sy.No.7, situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District. When the respondent authorities failed to consider the said representation, appellants approached this Court and filed W.P.No.221 of 2024, seeking direction to respondent authorities to release the entire land, which was kept under the custody of the Government as caretaker by the original pattedar. The learned Single Judge has dismissed W.P.No.221 of 2024 along with the batch by way of common order dated 01.05.2024, *inter alia* on the ground that the appellants were never in

possession of the subject property and further held that the question of transferring the land to the appellants without possession and under alleged memorandum of gift deed is baseless and further observed that in W.P.No.26934 of 2018 and batch, the learned Single Judge granted liberty to the appellants to pursue the Civil law remedy. But the appellants without pursuing the said remedy filed W.P.No.221 of 2024 and batch. However, the learned Single Judge, while dismissing the writ petitions, granted liberty to the appellants to approach the concerned authorities for allotment of 2 BHK houses and avail welfare schemes introduced by the Government. Thus, aggrieved by the said order, appellants have filed the present writ appeal.

4. **Submissions of learned counsel for the appellants:**

4.1. Learned counsel for the appellants contended that the appellants are landless poor persons and they are entitled to release of the subject land as per the gift settlement deed executed by Mrs.Haneefa

Bee in the year 1947 and the subject land is under the custody of the Government. In such circumstances, the learned Single Judge ought not to have dismissed W.P.No.221 of 2024.

5. **Analysis of the case:**

5.1. This Court considered the rival submissions made by the learned counsel for the appellants and perused the material available on record. It is undisputed fact that the appellants in earlier round of litigation approached this Court and filed W.P.No.26934 of 2018 and batch, seeking direction to respondents not to dispossess the appellants from the subject property covered by Sy.No.7. The learned Single Judge had disposed of the said batch of writ petitions on 30.08.2018 and the operative portion of the said order reads as follows:

"In the considered opinion of this Court, the disputed facts with regard to the identity of the property cannot be gone into under Article 226 of the constitution of India. However, keeping it open for the petitioners herein to avail the common law remedy for establishing their title, these writ

petitions are disposed of. There shall be no order as to costs”.

5.2. The above said order clearly reveals that the learned Single Judge while disposing of W.P.No.26934 of 2018 and batch, granted liberty to the appellants to avail the common law remedy for establishing their title. The said order has become final and binding upon the appellants. The appellants instead of availing the common law remedy i.e., approaching the competent Civil Court submitted representation before the revenue authorities on 20.03.2023 for release of the land to an extent of Ac.2400-00 gts. in Sy.No.7 situated at Mansoorabad Village, Saroornagar Mandal, Ranga Reddy District and filed W.P.No.221 of 2024 seeking direction to the respondent authorities to release the above said land. The learned Single Judge while dismissing the writ petition rightly observed that the donors/original owners of the appellants were never in possession of the subject land and the question of transferring the said land to the appellants without

possession and under the alleged memorandum of gift deed is baseless. However, the learned Single Judge granted liberty to the appellants to approach the concerned authorities for allotment of 2 BHK houses and avail welfare schemes introduced by the Government.

5.3. It is pertinent to mention that the appellants have raised several disputed questions of facts in the writ petition in respect of the subject property. In earlier round of litigation in W.P.No.26934 of 2018 and batch, the learned Single Judge while disposing of the writ petitions directed the parties to avail common law remedy, by its order dated 30.08.2013. The appellants without availing such remedy for establishing their title, approached this Court and filed W.P.No.221 of 2024 and the learned Single Judge has rightly dismissed the said writ petition.

6. For the foregoing reasons, this Court does not find any ground to interfere with the impugned order passed by the learned Single Judge.

7. Accordingly, the writ appeal is dismissed. No costs.

As a sequel, miscellaneous petitions, pending if any, shall stand closed.

ALOK ARADHE, CJ

J. SREENIVAS RAO, J

29.11.2024
vsl